

for various cash crops ;

(b) if so, the details thereof alongwith the names of those crops ;

(c) the reaction of the Union Government to this scheme ;

(d) whether the State Government has also requested to the Union Government to arrange the share of working capital to be borne by the State from NABARD ; and

(e) if so, the response of the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (e). Yes, Sir. Government of Kerala sent a proposal for market intervention in various cash crops, namely, Ginger, Turmeric, Clove, Nutmeg, Mace, Cinnamon Cocoa and Black pepper. Market intervention operations for Black pepper were undertaken. However, in the case of other crops, the State Government of Kerala did not agree to meet working capital for the state designated agency required to make equal purchases alongwith the Central nodal agency, viz., National Agricultural Cooperative Market Federation of India Limited, New Delhi. Government of Kerala requested the Union Government to make the arrangements of working capital for the state agency from Reserve Bank of India of BABARD. As the Central and the State Government have to meet working capital needs of their respective agencies, it is for the State Government to make necessary arrangements.

Prakash Tandon Committee

1402. DR. Y.S. RAJASEKHAR REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Union Government have approved the recommendations of the "Prakash Tandon Committee" and implemented the same ;

(b) if so, the main recommendations of the Committee ;

(c) whether representations have been received by the Government for non-implementation of the Committee's recommendations ;

(d) if so, the details thereof ; and

(e) the reaction of the Government thereto ?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b). The recommendations of the Committee cover the changes to be made in the organisational structure and management systems to enable Indian Railways to function as business led enterprise. These recommendations are under consideration.

(c) to (e). Certain representations have been received from Officers Associations and these will be kept in view before final decisions are taken.

Women And Child Development Scheme

1403. SHRIMATI VASUNDHARA RAJE : Will the Minister of HUMAN